

ITEM NO.17

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 8203/2023

NATIONAL HIGHWAY AUTHORITY OF INDIA 233

Appellant(s)

VERSUS

RAM RAJ & ORS.

Respondent(s)

WITH

C.A. No. 8208/2023 (III-A)

Date : 21-08-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

For Respondent(s) : Mrs. Shubhangi Tuli, AOR

Mr. Sanjay Kumar Yadav, Adv.
Mr. Prithvi Pal, AOR
Mr. Bhupinder Yadav, Adv.
Mr. Ajay Kumar Singh Yadav, Adv.

Mr Kamlesh Kr Mishra, Adv.
Mr Swagata Gupta, Adv
Ms Renu, Adv.
Mr Anurag Ojha, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 8203/2023

Respondent nos. 1 to 4, 7, 9, 11, 15, 16 & 18 are duly represented. Again time has been sought by the ld. Counsel for respondent no.1 to file counter affidavit.

Contd...

Service is complete on respondent nos. 6,8,10, 12 to 14 and 17 but none has entered appearance.

Respondent nos.19 and 20 have been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.02.09.2024.

Service is complete on respondent nos. 5.1 to 5.5 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Counter affidavit by respondent no.1 be filed in the meantime.

C.A. No. 8208/2023

Respondent nos.2 and 3 have been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.02.09.2024.

Service is complete on respondent no.1.2 but none has entered appearance.

Ld. counsel for the appellant is granted four weeks time as last opportunity to take appropriate steps in respect of deceased respondent no.1.1.

List again on 07.10.2025.

SUJATA SINGH
Registrar

HJ